GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA UNSTARRED QUESTION NO-2183 ANSWERED ON – 09/12/2024

PROGRESS IN SCHOOLS UNDER SAMAGRA SHIKSHA ABHIYAN

†2183. Dr. Rajkumar Sangwan:

Smt. Smita Uday Wagh:

Shri Vijay Kumar Dubey:

Dr. Jayanta Kumar Roy:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of the targets fixed and achieved by the Government under Samagra Shiksha Abhiyan during the last three years, State-wise;
- (b) the criteria fixed by the Government to set up libraries in the schools under the scheme along with the progress made in this regard; and
- (c) the criteria fixed by the Government to provide sports facilities in the schools under the scheme along with the progress made in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY)

- (a): The details of Central Share allocated and released to States under Samagra Shiksha Abhiyan during the last three years, year-wise and State-wise is at **Annexure.**
- (b): One of the major interventions for improving quality of education under the Samagra Shiksha scheme includes provision for library and books across all levels of school education. It includes providing grant for libraries in government schools from Class I to XII. The vision of this component is to develop school libraries as learning spaces that nurture life-long readers and seekers of knowledge and promote reading ability through relevant, age-appropriate, diverse and engaging books and other reading material. Under the component 'strengthening of existing schools' of Samagra Shiksha, a provision has been made to provide library room in schools where library rooms are not available. Sanction of library rooms may be proposed in the Annual Work Plan and Budget (AWP&B) proposal of the States/UT for consideration. The proposal may include the cost for civil work, furniture, almirah, racks, fixing and fittings.

Under Samagra Shiksha, fund for library grant ranges from Rs. 5000/- to Rs. 20000/- based on the category of the school. The detail is given below:

Category of School	Library Grant		
Primary School (Class I to V)	₹ 5,000/-		
Upper Primary School (Class VI to VII)	₹ 13,000/-		
Secondary Schools (Classes IX and X)	₹ 15,000/-		
Senior Secondary Schools only (class XI to XII)	₹ 20,000/-		

During the last three years a total amount of Rs. 2100.50 Crore has been approved under Library Grant for Government Schools in States/UTs out of which Rs. 1347.38 Crore has been utilized. A total of 2045 Library Rooms have been approved during the last three years, out of which 545 have been completed. During the Year 2024-25, an outlay of Rs. 692.92 Crore has been approved under Library Grant.

(c): The integrated scheme Samagra Shiksha envisages school education as a continuum from pre-school to senior secondary level and aims to ensure inclusive and equitable quality education at all levels.

Realizing the need for holistic development of children, under the Samagra Shiksha, Sports and Physical Education component has been introduced for encouragement of Sports, Physical activities, Yoga, Co-curricular activities etc. A provision has been made for Government schools for grant for sports equipment at the rate of Rs. 5000 for Primary Schools, Rs. 10,000 for upper primary schools and up to Rs. 25,000 for secondary and senior secondary schools per annum. During the last three years a total amount of Rs. 2361.34 Crore has been approved under Sports Grant for Government Schools in States/UTs out of which Rs. 1323.75 Crore has been utilized. During the Year 2024-25, an outlay of Rs. 729.25 Crore has been approved under Sports Grant for Government Schools.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2183 FOR ANSWER ON 09.12.2024 ASKED BY DR. RAJKUMAR SANGWAN, SMT. SMITA UDAY WAGH, SHRI VIJAY KUMAR DUBEY AND DR. JAYANTA KUMAR ROY HON'BLE MEMBERS OF PARLIAMENT REGARDING PROGRESS IN SCHOOLS UNDER SAMAGRA SHIKSHA ABHIYAN

State-wise details of Central Share allocated and released during the last three years in respect of Samagra Shiksha:

		202	21-22	2022-23		(Rs. in Crore) 2023-24	
Sl.No.	Name of the State	Central Share allocated	Central Share Released	Central Share allocated	Central Share Released	Central Share allocated	Central Share Released
1	A & N Islands	56.37	31.52	74.02	56.51	86.90	55.28
2	Andhra Pradesh	1348.54	683.01	1712.59	1503.59	1775.86	1289.41
3	Arunachal Pradesh	442.16	279.96	533.70	252.29	576.59	475.04
4	Assam	1977.03	1561.56	2514.60	2080.86	2578.10	1810.48
5	Bihar	3827.55	3406.08	5018.87	3554.59	4991.23	4241.73
6	Chandigarh	100.24	108.04	124.23	109.79	132.14	116.36
7	Chhattisgarh	887.90	332.37	1138.33	828.00	1157.85	776.59
8	DNH and D&D	67.41	20.92	87.94	64.67	95.37	41.30
9	Delhi	315.21	145.88	377.27	221.94	368.92	146.09
10	Goa	18.61	11.02	29.86	29.86	29.63	18.66
11	Gujarat	1009.74	893.76	1371.21	1321.25	1316.73	1132.53
12	Haryana	825.39	517.09	963.50	670.21	1010.74	578.80
13	Himachal Pradesh	581.66	319.10	738.08	551.60	672.19	485.97
14	Jammu & Kashmir	1320.22	873.99	1650.60	364.97	1721.60	865.44
15	Jharkhand	900.18	858.97	1167.68	1154.52	1215.45	1104.93
16	Karnataka	707.61	474.52	1004.94	861.52	922.75	828.09
17	Kerala	252.22	225.13	348.47	178.16	328.83	141.66
18	Ladakh	100.00	57.18	123.49	14.89	212.09	52.23
19	Lakshadweep	5.73	2.16	7.87	4.33	5.75	1.00
20	Madhya Pradesh	2946.31	2292.80	3727.88	1939.29	3842.07	2981.51
21	Maharashtra	1013.70	693.03	1592.90	900.00	1317.43	1001.19
22	Manipur	370.43	182.50	494.19	404.76	483.05	257.22
23	Meghalaya	305.84	271.71	375.15	375.15	398.83	394.18
24	Mizoram	225.60	179.68	323.08	142.68	344.29	274.14
25	Nagaland	218.09	137.34	281.05	281.04	314.28	231.25
26	Odisha	1453.34	1238.07	1841.08	1836.67	1904.13	1236.61
27	Puducherry	15.14	13.98	19.87	15.28	19.74	12.47
28	Punjab	543.53	501.27	719.06	605.05	708.78	331.12
29	Rajasthan	2730.20	2405.82	3452.20	2138.61	3560.25	3202.89
30	Sikkim	122.49	100.12	151.76	107.19	159.73	132.61
31	Tamil Nadu	1649.96	1598.82	2117.60	2107.23	2090.77	1876.16
32	Telangana	880.61	553.28	1143.86	1142.51	1148.35	920.13
33	Tripura	318.20	226.93	387.41	286.73	414.94	341.33
34	Uttar Pradesh	5123.11	2044.97	6261.80	3819.75	6578.75	4276.45
35	Uttarakhand	672.63	320.84	844.44	704.39	686.30	440.57
36	West Bengal	1338.77	1309.74	1773.38	1522.04	1745.80	311.29
	Total	34671.73	24873.18	44493.94	32151.94	44916.21	32382.70